

Annexure – 4

**Name of the corporate debtor: J.M.L. Marketings Private Limited; Date of commencement of CIRP: April 18, 2022; Revised List of creditors as on: 3rd January, 2023
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Tata Capital Financial Services	02-May-22	136671394	83469737	Working capital facility	83469737	No	7.94%	-	-	53201657		Penal Interest not substantiated
2	American Express Banking Corporation	04-May-22	50284614	50284614	Corporate card loans	50284614	No	4.78%	-	-		-	
TOTAL			18,69,56,008	13,37,54,351		13,37,54,351		12.73%	-	-	5,32,01,657	-	